

In pursuance of an Agreement entered into by the Government of India in June, 1966, with Messrs. Honeywell Incorporated of U.S.A. for the purchase of 10 Honeywell Model 400 computers at a concessional price of \$12,500 per computer including spares needed for 5 years, two machines have already been imported; and the remaining 8 may be imported in the current year. In that case, the total foreign exchange cost will be \$1 million. As it is an outright purchase, the question of any repayment does not arise.

Under the Trade arrangements with some of the East European countries, there is a provision for the import of electronic computers; but the actual

imports will, as usual, depend on the scrutiny of need referred to above.

Imports and Exports

488. Shri S. C. Jha:
Shri Y. S. Kushwah:

Will the Minister of Commerce be pleased to state:

(a) the value of Imports and Exports before devaluation and after devaluation; and

(b) the value of imports from and exports to the European Continental Countries?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). A statement is attached.

(Value in crores of Rs.)

	Pre-devaluation (October, 65 to May, 1966) (8 months)	After Devaluation (June, 66 to January, 1967) (8 months)
(a) Imports	913	1220
Exports	553	767
(b) Imports from European Continental Countries:		
(i) Imports from European Countries excluding East European Countries	251	318
(ii) Imports from east European Countries	119	129
Exports to European Continental Countries		
(i) Exports to European Countries excluding East European Countries	145	220
(ii) Exports to East European Countries	111	141

Profits remitted by Foreign Companies

489. Shri S. C. Jha: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total number of foreign companies in India at present; and

(b) the annual amount of profit sent by them from India to their mother countries?

foreign companies (as defined in Section 591 of the Companies Act) in the country.

(b) The profits (current and accumulated) remitted by foreign companies are given below:

1964-65	Rs. 14.2 crores
1965-66	Rs. 11.4 crores
1966-67*	Rs. 7.2 crores

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) There are at present 583

These figures include remittable profits of oil companies and not the amounts actually remitted by them.

April, 1966 to September, 1966.